

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(22) C.P.(IB)-4267(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.01.2020**

NAME OF THE PARTIES: BEST Petroleum
V/s
BM Carriers Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. When called None present.
2. List the matter on **26.02.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

07.01.2020
Jd

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)